

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 22nd day of May 2002.

QUORUM : HON. MR. S. DAYAL, A.M.

HON. MR. RAFIQUDDIN, J.M.

O. A. NO. 1389 of 2001 (CCA 252/01)

Malay Pathak.....

.....Applicant.

Versus

Dr.P.S. Salaria and another.....

..... Respondents.

ORDER (ORAL)

BY MR. S. DAYAL, A.M.

This contempt petition has been filed for alleged disobedience of order passed on 28.11.01 in O.A.1389/01 by which the suspension of the applicant was stayed and shifting to Uttar Kashi was also stayed.

2. We have heard counsel for respondents. It has been stated in para 17 of the C.A. that after the stay vacation application had been dismissed, the Principal, Jawahar Novodaya Vidyalaya had allowed the applicant to join his duties which the applicant did on 21.1.02. The order of suspension was also revoked by order dated 24.1.02. Thus, the order of tribunal dated 28.11.01 stands complied. The direction regarding payment have also been given to the concerned authorities by the respondents. The contempt petition, therefore, does not survive and is dropped. Notices issued are discharged.

J.M.

Asthana/
22.5.02

A.M.